

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2439
ANSWERED ON:08.12.2005
IMPORT BY OIL PSUs
Baxla Shri Joachim

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total imports made in terms of quantity and value, by each public sector oil company during each of the last three years;
- (b) the details of expenses incurred by each of them on account of Customs Duty, Excise Duty, various Cess levied by Central and State Governments on refining and transportation; and
- (c) the share of profits earned by each company from refining and marketing operations respectively during the said period?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a) The details of crude oil, petroleum product imports made by oil PSUs in terms of quantity and value during the last three years are given in Annexe-I.
- (b) The details of expenses incurred by the above oil PSUs on account of custom duty, excise duty, various cess levied by Central and State Government during the last three years are given in Annexe-II.
- (c) The above oil PSUs, barring MRPL which is a refining company, are integrated oil refining and marketing companies and net profit from the refinery/marketing operation is not maintained separately but is included in the overall profit of the company. The Profit After Tax (PAT) earned by these companies during the last three years is given below:-

Rs crore

Oil PSU 2002-03 2003-04 2004-05

HPCL	1,537	1,904	1,277
IOCL	6,115	7,005	4,891
BPCL	1,250	1,695	966
MRPL	(412)	459	880